

श्री के० डी० मालवीय : प्राइसेज निर्धारित करने के लिये गवर्नमेंट ने यह मुनासिब नहीं समझा कि कानून से कोई मिनिमम प्राइस तय की जाय, बल्कि गवर्नमेंट ने यह मुनासिब समझा कि खरीदने वाले और बेचने वाले दोनों मिल करके एक मुनासिब दाम तय करें, और इस का अच्छा परिणाम हुआ है।

श्री हेडा : क्या माननीय मंत्री महोदय ज्ञात करते हैं कि गुजिस्ता छः महीने या एक साल के अन्दर इसके परिणामस्वरूप कोई कमी फ्लक्चुएशन्स में हुई है ?

श्री के० डी० मालवीय : मैं छः महीने के बारे में तो नहीं कह सकता लेकिन खरीदने वालों के रिप्रेजेंटेटिव्स के कहन पर एक अमेरिकन माइक्रा खरीदने वाली फर्म ने कीमत कुछ बढ़ाई है।

KIDNAPPED CHILDREN IN DELHI

*143. **Shri Nageshwar Prasad Sinha:**

(a) Will the Minister of Home Affairs be pleased to state how many children were reported to have been kidnapped in Delhi in 1952 and till the 31st May, 1953?

(b) How many cases have been detected and brought up for trial?

(c) What special precautions have been taken to prevent such crimes?

The Deputy Minister of Home Affairs (Shri Datar): (a) 147 children were kidnapped in Delhi in 1952 and 55 till the 31st May 1953.

(b) 56 in 1952 and 24 till 31st May 1953.

(c) (i) The Police patrols in main streets and bazars have been specially alerted.

(ii) A vigilant eye is being kept on the activities of persons, who are suspected to be indulging in such crimes.

(iii) The public in general is being warned to guard against such people through police-men in charge of beats.

Shrimati A. Kale: May I know whether the Government has tried to find out the object behind this kidnapping?

Shri Datar: The object can be imagined. They are various: either for ornaments or for immoral purposes.

Shrimati A. Kale: How many of these are girls?

Shri Datar: I have not got these figures.

Shri Nageshwar Prasad Sinha: In respect of the cases detected, how many are due directly to police efforts and how many due to the kidnapped children escaping from custody and reporting to the police?

Shri Datar: I have not got those figures but I will inform the House that out of 147 children, 126 have already been restored to the parties and out of the 55 kidnapped till the 31st of May, 1953, 30 have already been recovered and restored.

Shri Muniswamy: Do these children belong to Northern India or Southern India or from all over India?

Shri Datar: They belong to all parts of India. They are settled in Delhi.

Shrimati A. Kale: May I know what steps have been taken to punish the offenders?

Shri Datar: Steps that are taken are by way of prosecution.

POLICE COMMISSION

*144. **Shri Eswara Reddy:** (a) Will the Minister of Home Affairs be pleased to state whether a decision has been taken by the Government of India in the matter of appointing a Police Commission?

(b) Have the views of the different State Governments in this regard been received and if so, what are their views?